

**Central Electricity Regulatory Commission**  
**3<sup>rd</sup> & 4<sup>th</sup> Floor, Chanderlok Building, 36 Janpath, New Delhi-110 001**

No. Eco T1/2016-CERC

March 31, 2016

**NOTIFICATION**

In pursuance of the "Tariff based Competitive-bidding Guidelines for Transmission Service" (as amended up to 10th October, 2008) issued by Ministry of Power, Government of India, Clause 3.3.1.3 (a) of the Standard Request for Proposal (RFP), and Schedule 7 of the Standard Transmission Service Agreement (TSA) documents, the Central Electricity Regulatory Commission hereby notifies the following rates for the purpose of bid evaluation and payment for the period from 01.04.2016 to 30.09.2016.

**I: Annual Escalation Rates for Bid Evaluation:**

<b>S.No</b>	<b>Description</b>	<b>Annual Escalation Rates for Bid Evaluation</b>
1	Annual escalation rate for escalable transmission charges	7.26%
2	Discount rate for computation of levelized transmission charges	9.78%

**II: Annual Escalation Rate applicable for the purpose of payment as per the Transmission Service Agreement:**

<b>S.No</b>	<b>Description</b>	<b>Annual Escalation Rate for Payment</b>
1	Annual inflation rate for escalable transmission charges	5.36%

Sd/-  
(Shubha Sarma)  
Secretary